THE HIGH COURT OF MEGHALAYA AT SHILLONG

Dated Shillong the 6 February, 2018

E-TENDER NOTICE

HCM II/202/2017/COMP/332: The High Court of Meghalaya invites online Bids for supply and installation of various IT Equipments at various locations under E-Courts Project. The details of the tenders may be downloaded from the website https://meghalayatenders.gov.in

Memo No. HCM II/158/2017/Comp/332 Dated Shillong the February, 2018 Copy to:

- 1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
- The DIPR for publishing in 2 (two) local Newspapers which have wide circulation
 in the State and submit the bills in triplicate to the office of the undersigned for
 payment.
- 3. The System Analyst for uploading in the Official website
- 4. Office Notice board
- 5. Account Section
- 6. Office file.

REGISTRAR GENERAL